

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 119
CA(CAA)-70(PB)/2019

IN THE MATTER OF:

Indian Technocrat Ltd. and
I.K Developers & Engineers Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 20.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

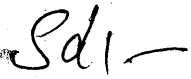
For the Petitioner(s):- Mr. Sushil Agarwal, Adv.
For the respondent -

ORDER

In terms of the last order, a certificate has filed, showing that the 90 % shareholders have consented to the Scheme.

Arguments heard. Order reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)